

No.112-LSA/Estt./Part-VII/2012/
H.P. State Legal Services Authority,
Block No.22, S.D.A. Complex, Kasumpti,
Shimla-171 009.

OFFICE OF THE
REGISTRAR GENERAL
Diary No. 9/163 Dated 13/9/13
High Court of H.P.
Shimla

Dated Shimla-9 11th September, 2013

NOTIFICATION OF VACANCY

(PURELY ON CONTRACT BASIS)

Applications on the prescribed format are invited for filling up **11 posts of Clerks purely on contract basis** [General (UR)-8, Scheduled Caste of Himachal Pradesh-1, OBC of Himachal Pradesh-2, **total= 11**] one each for District Legal Services Authorities District Bilaspur, Chamba, Hamirpur, Kangra at Dharamshala, Kinnaur at Rampur Bushehar, Kullu, Mandi, Shimla, Sirmaur at Nahan, Solan and Una in the pay scale of ₹5910-20200+1900 grade pay, emoluments for contract employee is ₹7810/- p.m.

Age of the candidates should be between 18 years and 45 years. The upper age limit is relaxable for Scheduled Castes/Scheduled Tribes/other categories of persons to the extent permissible under the general or special order(s) of the Himachal Pradesh Government. Candidate should have passed **10+2 examination** or its equivalent from a recognized Board of School Education/University with typing speed in English 30 words per minute or 25 words per minute in Hindi with knowledge of Word Processing in Computer. Attested copies of the relevant certificates be sent with the application. No TA/DA will be paid. Original documents shall be produced at the time interview.

DESIRABLE QUALIFICATIONS:

Knowledge of customs, manners and dialects of Himachal Pradesh and suitability for appointment in the peculiar conditions prevailing in the Pradesh.

Applications may be sent to the Member Secretary, H.P. State Legal Services Authority, Block No.22, S.D.A Complex, Kasumpti, Shimla-9, so as to reach on or before **14th October, 2013** on the prescribed proforma (Annexure-'A').

72.
13-9-13

OSD (Building (Estt))

Asst. Secy. (Genl)

13/9/2013

Shimla

13-9-2013

Sh. Dilwaker

14/9/2013

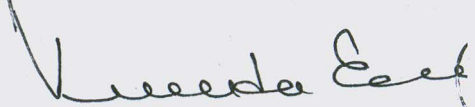
Application received after due date shall be rejected without informing the candidates.

-sd-
(Virender Singh)
Member Secretary

Endst. No: As above 3626 Dated Shimla-9 11th September, 2013

Copy forwarded to:-

1. The Ld. Registrar General, High Court of Himachal Pradesh, Shimla-171001 for information and with the request to direct the NIC Centre, High Court of H.P. to upload the notification of vacancy on the official website of the Hon'ble High Court.
2. All the Chairmen (District Judges), District Legal Services Authorities in the State of Himachal Pradesh with the request to circulate the same to all the courts falling under your jurisdiction.
3. The Director, H.P. Judicial Academy, Curzon House, Boileauganj, Shimla-171005.
4. The Director, Information and Public Relations Department, Information Bhavan, Majitha House, Chhotta Shimla-2 alongwith **four copies** of notice for publication in Amar Ujala (Hindi) and The Tribune (English) with the request to intimate the date of publication and copies of advertisement. The advertisement expenses will be borne and paid by this Authority.
5. The Regional Employment Officer, Regional Employment Exchange, U.S. Club, Shimla, H.P.-171001 with the request to sponsor the names of eligible candidates.
6. Notice board of this Authority.


Member Secretary

